

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4250
ANSWERED ON:15.12.2000
RECRUITMENT RULES IN PSUS
DUKHA BHAGAT;JAGDAMBI PRASAD YADAV

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the existing rule for recruitment of higher officers in the Public Sector Undertakings;
- (b) the criteria adopted to appoint SC/ST/OBC incumbents for the higher posts;
- (c) whether these rules have been violated;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE (HI & PE) DR. VALLABHABHAI KATHIRIA

(a) to (e) There is no reservation for SC/ST/OBC in appointment to Board level posts. The appointment is made on the recommendation of the Public Enterprises Selection Board (PESB).

As for posts below Board level, the appointments thereto come under the purview of respective Public Sector Undertakings (PSUs). Public Sector Undertakings generally follow the instructions issued from time to time by Department of Personnel & Training with regard to reservation, relaxations/concessions in favour of SC/ST/OBC, which are extended to PSUs through their Administrative Ministries/Departments.